

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

IA 83874/2018,83875/2018, in Petition(s) for Special Leave to
Appeal (C) No(s). 15745/2018

SATYA PRAKASH DUBEY

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF EDUCATION & ORS.

Respondent(s)

IA No. 83875/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 83874/2018 - EXEMPTION FROM FILING O.T.)

Date : 26-09-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.

For Respondent(s)

Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 4 has filed the Counter Affidavit.

Service of notice is complete on Respondent No. 3 but no one
has chosen to enter appearance on his behalf.

Four weeks' time, as a last chance is given to Ld. counsel for
the petitioner to comply order dated 25.04.2019 of this Court in
respect of Respondent Nos. 1 and 2.

List again on 28.11.2019.

RAJESH KUMAR GOEL
Registrar